

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 464 of 1995

Tuesday this the 4th day of April, 1995.

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. Ramankutty T, Sweeper-cum-Porter,
Traffic Inspector's Office,
Southern Railway, Ernakulam Junction,
residing at Thettaparambil House,
Vadanamkurussi, Shornur,
Palghat District.
2. Sudarshanan M P, Traffic Porter,
Station Superintendent's Office,
Southern Railway,
Ernakulam Junction,
residing at Mathappalli House,
Thuvakunnu PO, Kannur District. Applicants

(By Advocate Mr. V.R.Ramachandran Nair)

Vs.

1. Union of India represented by
the General Manager,
Southern Railway, Madras.
2. The Divisional Railway Manager,
Southern Railway, Trivandrum.
3. The Divisional Personnel Officer,
Southern Railway, Trivandrum. Respondents

O R D E R


CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants seek a direction to depute them for "diesel conversion training and to absorb them as Diesel Assistants". For the same relief A5 and A6 representations have been made. We direct second respondent to examine the facts of the case and pass a reasoned order on the representations within two months from today.

2. With the aforesaid direction, we dispose of the application. No costs.

Dated 4th day of April, 1995.


P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

List of Annexures:

- Annexure A5: True copy of the representation dated 1-1-1995
Submitted by the 1st applicant to the 2nd
respondent through the proper channel requesting
to consider him for absorption as Diesel Assistant.
- Annexure A6: True copy of the representation dated 1-1-1995
submitted by the 2nd applicant to the 2nd respondent
through the proper channel requesting to consider
him for absorption as Diesel Assistant.